

another 4 districts namely, Chatra, East Singhbhum, Muzaffarpur and Sitamarhi in 1992-93. The BEP continued in the above 7 districts upto March, 1998. The achievements made under the 'Bihar Shiksha Pariyojana' (BEP) may be seen in the attached statement.

(b) Gaya district was not covered under 'Bihar Shiksha Pariyojana'. However, Gaya is covered under the District Primary Education Programme (DPEP III) being implemented by the Bihar Shiksha Pariyojana Parishad.

(c) The Question regarding amount spend under 'Bihar Shiksha Pariyojana' in Gaya district does not arise. However, under DPEP-III which is being implemented in Gaya district from October, 1997, a sum of Rs. 93.17 lakhs has been spent upto November, 1998.

Statement

- * Micro-planning has been conducted in villages.
- * Village Education Committees (VECs) have been formed in villages for schools.
- * Balmelas. cultural programmes and cultural rallies have been organised.
- * Ten day training in child centered education through joyful teaching method has been imparted to all teachers teaching in primary classes.
- * Recurrent Training and Reflection of teachers have also been held at Cluster Resource Centre Level.
- * Teachers have been trained, encouraged and reasonably financed to prepare and use local specific teaching-cum-learning materials (TLMs) in classroom teaching.
- * Annual Cash Grant of Rs. 2000/- (Rupees two thousand) has been given to all schools having primary classes for school improvement.
- * Following competency based text books have been developed—
 - Language : Hindi-I / Urdu-I / Bangla-I / Bangla-II.
 - Mathematics : Ganit (Hindi)-I / Ganit (Hindi)-II / Ganit (Urdu)-I / Ganit (Urdu)-II / Ganit (Bangla)-I / Ganit (Bangla)-II.
- * The above ten books have been accepted as core text books by the Government of Bihar for seven BEP districts.
- * NFE centres were opened for such children who are deprived of primary education due to economic, social and other constraints.

- * On experimental basis Shiksha Premi Schools were opened in BEP districts for out of school children residing in remote and inaccessible areas.
- * School buildings based on the concept of pedagogical need, cost effective technology and community ownership have been constructed in the BEP districts. Cluster Resource Centres and Block Resource Centres were constructed in rural areas.
- * Mahila Samoochs have been formed. Sahyoginis have been identified and trained. Jagjagi Centres including Bal Jagjagi centres have been established. Mahila Shikshan Kendras have been formed. Mahila Kutirs have been constructed.
- * Thrift and Credit have been encouraged among rural women through Saving Groups.

Dhauliganga Hydel Power Project

3426. SHRI BACHI SINGH RAWAT : Will the Minister of POWER be pleased to state :

(a) whether the construction of the Dhauliganga hydel power project in Uttar Pradesh is going on slowly and the project is likely to be scrapped;

(b) if so, whether the Forest Conservation Act is obstacle in the construction of said project;

(c) if so, the measures being taken to complete the project within stipulated time; and

(d) if not, the reasons therefor ?

THE MINISTER OF POWER (SHRI P.R. KUMARA-MANGALAM) : (a) No, Sir.

(b) The Forest Conservation Act is not an obstacle in the construction of the Project.

(c) Not applicable.

(d) Not applicable.

[English]

Proposal for Doubling of NH-17

3427. SHRI JAYARAMA I.M. SHETTY : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the proposal to double the National Highway No. 17 from Mangalore to Coondapur has been lying pending for approval with the Union Government since long;

(b) if so, whether land has been acquired for doubling the said National Highway;

(c) if so, the present stand of the Government in this regard and further plan of the Government; and

(d) the specific time by which the said National Highway would be doubled ?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN) : (a) No, Sir.

(b) Does not arise.

(c) and (d) Proposal is at conceptual stage with the State Government and therefore, no details can be given.

Mittal Committee Report

3428. SHRI MAHESH KANODIA : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether Mittal Committee has submitted its report;

(b) if so, the details thereof alongwith the recommendations made therein;

(c) the present status of the implementation of each of the recommendations; and

(d) if not, the time by which the report is likely to be finalised and implemented ?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN) : (a) and (b) A copy of the recommendation is given in the statement enclosed.

(c) and (d) The Mittal Committee recommendations were considered & approved by the Board of Directors of IRCC on 18.12.1997 and the recommendations have already been implemented.

Statement

5. RECOMMENDATIONS OF MITAL COMMITTEE :

5.1 The following steps may be taken by the Corporation :

- (i) The retrospective amendments of the R & P rules with effect from February, 1991 may be withdrawn. Corporation may if it is considered necessary amend rules prospectively.
- (ii) The number of vacancies in each grade to be filled by promotion, limiting them to 50% of the total number of vacancies may be determined with effect from 1.2.1991.
- (iii) Permission of the Board may be sought for filling up those vacancies in relaxation of the ban orders, giving justification therefor.

(iv) Review DPC may be held for making recommendations for filling up the vacancies to the extent permitted by the Board to be filled up, as per the prevailing R & P rules and after taking into account roster points.

(v) All Officers/officials promoted after February, 1991 except who are recommended by the Review DPC as per the Board's approval should be reverted to their original posts.

(vi) The Departmental Promotion committee may be reconstituted to give representation to SC/ST/ Minorities. Preferably, an outsider may also be included in the DPC.

(vii) While the roster for reservations for SC/ST are being maintained for individual posts, the system of dereservations of posts is not being followed. The Corporation should in future have deserved any post falling on the reserved points, current or carried forward, after following the prescribed procedure before the same is filled up by a general candidate.

(viii) The Corporation should take action to implement the directives for adopting IDA pattern and related scales of pay in the Corporation w.e.f. 1.1.1989.

Sabarmati River Cleaning Project

3429. SHRIMATI BHAVANA CHIKHALIA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) the progress made in regard to the Sabarmati River Cleaning Project;

(b) the total amount spent on the project so far;

(c) whether a large amount spent on the project has not been properly utilised;

(d) if so, the reasons therefor; and

(e) the time by which the remaining work of this project is likely to be completed ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI) : (a) and (b) An expenditure of Rs. 13.39 crore has been incurred till 30.11.1998 on the National River Conservation Plan of River Sabarmati in Gujarat. This constitutes about 15% progress of the project.

(c) and (d) The amounts diverted earlier have since been recouped by the State Government.

(e) The scheme is targetted for completion by March 2001.